

DIVISION BENCH
COURT - II

S-7

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/724(KB)2020
IA(I.B.C)/1230(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	ISERVE SOLUTIONS & SERVICES PVT. LTD. VS CAPITAL ELECTRONICS AND APPLIANCES LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Arun Kumar Mishra, Adv.] For the Respondent
Mr. Diptomoy Talukder, Adv.]

Ms. Tanvi Luhariwala, Adv.] For the Liquidator
Mr. Swapnil Jain] Liq-in-person

ORDER

1. Ld. Counsel appearing on behalf of the Respondent present. Ld. Counsel appearing on behalf of the Liquidator present.
2. **IA(I.B.C)/1230(KB)2024:**
 - a. Hard copy of the petition is not available.
 - b. List the matter on **23.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**